

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

C.P.(IB)-1791(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 26.04.2018

NAME OF THE PARTIES:

Axis Bank Ltd.  
v/s.  
BSR Super Speciality Ltd.

INSOLVENCY & BANKRUPTCY CODE 2016.

**ORDER**

The Counsel for both sides are present.

On having the parties reported that settlement is in process, at request, list  
this matter on 08.06.2018 for reporting settlement.

Sd/-

RAVIKUMAR DURAISAMY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)